- (a) whether the Railway Protection Force fired upon a group of bad characters at Bali station of the Eastern Railway on the 30th July, 1966;
- (b) if so, whether any of the bad characters was apprehended; and
- (c) what Railway equipments these bad characters were trying to damage and what would have been the loss as a result of the damage?

रेल मंत्रालय में राज्य मंती (डा॰ राम समग सिंह): (क) जी, हां।

- (ख) जी हां। अबतक दो अपराधी गिरफ्तार किये गये हैं।
- (ग) जाहिरातौर पर अपराधियों का अभिप्राय रेल उपस्कर को क्षति पहुंचाने का नहीं, बल्कि लगभग 700 रुपये की कीमत का सिगनल उपस्कर चुराने का था। पुलिस मामले की जांच कर रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes.

- (b) Yes. Two criminals have been arrested so far.
- (c) The intention of the criminals was apparently not to damage the Railway equipment but to steal signalling equipment worth about Rs. 700. The case is under police investigation.]

PURCHASE OF PLOT BY STC FOR STAFF QUARTER

- 815. SHRI V. M. CHORDIA: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that S.T.C. has purchased a plot of 30 acres of land in Delhi for construction of staff quarters;
 - † Bnglish translation.

- (b) if so, when was the plot purchased and at what price;
- (c) whether construction of staff quarters has started; and
- (d) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes Sir.

- (b) The plot was purchased by the STC/MMTC on the 17th April, 1965 at a cost of Rs. 21,78,000.
 - (c) No, Sir.
- (d) As a measure of economy during the emergency, and also with a view to giving higher priority to the immediate requirements of funds for trade, the construction of staff quarters was not taken up. Necessary steps are now being taken in this regard by the Corporations.

PROMOTION OF L.D.C.'S IN S.T.C.

- 816. SHRI V. M. CHORDIA: Will the Minister of Commerce be pleased to state:
- (a) whether it is a fact that promotions from posts of L.D.C.'s to the posts of U.D.C's in State Trading Corporation on seniority basis have been stopped; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) No, Sir.

(b) Does not arise.

MASS SCALE TRANSFER IN KHURDA ROAD
DIVISION

- 817. SHRI JAGAT NARAIN Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that recently transfers of employees were made on